

**DJA (LCA)/69/2013  
(Court Timings)**

**HIGH COURT OF KARNATAKA  
BENGALURU-560 001  
DATED 03.04.2025**

## **NOTIFICATION**

The Office & Court Sitting hours of Civil & Criminal Courts, Family Courts & Labour Courts in respect of Ballari, Bidar, Koppal, Raichur, Kalaburagi, Yadgir Districts coming under Kalaburagi Division and Vijayapura & Bagalkot Districts coming under Belagavi Division, are fixed as follows with immediate effect till 31.05.2025:-

<b>Sl.No.</b>	<b>Particulars</b>	<b>Timings</b>
1	Sitting of Courts	08.00 a.m. to 11.00 a.m. 11.30 a.m. to 01.30 p.m.
2	Office Timings	07.30 a.m. to 2.00 p.m.
3	Interval	11.00 a.m. to 11.30 a.m.
4	Fourth Saturday Timings [26.04.2025 & 24.05.2025]	07.30 a.m. to 12.00 p.m.

Further, the staff of the District Judiciary are instructed to discharge their official duties promptly.

**BY ORDER OF THE HON'BLE CHIEF JUSTICE**

**Sd/-  
(K.S.BHARATH KUMAR)  
REGISTRAR GENERAL**

**Contd...**

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To the Compiler, Karnataka Gazette, for publication in part II Section 2 of the two successive issue of the Karnataka Gazette (in duplicate)

**Copy for information to:**

1. The Chief Secretary, Government of Karnataka, Vidhana Boudha, Bengaluru
2. The Director General of Police, Bengaluru
3. The Prl. Secretary to Government, Law, Justice & Human Rights Department. Bengaluru
4. The Director of Prosecutions & Govt. Litigations, Cauvery Bhavan, Bengaluru
5. The PS. to all the Hon'ble Judges.
6. The Registrar (Judicial).
7. The Registrar (Vigilance).
- 8 The Registrar (Computers)
9. The Registrar (Review & Statistics)
10. The Registrar (Administration).
11. The Registrar (Infrastructure & Maintenance).
12. The Registrar (Recruitment)
13. The Registrar (Protocol & Hospitality).
14. The Central Project Co-ordinator, High Court of Karnataka with a request to web host the notification in the High Court web site.
15. The President, Bar Association, High Court of Karnataka, Bengaluru
16. The Secretary, Bar Council of Karnataka, High Court Buildings. Bengaluru
17. The Advocate General, High Court Buildings, Bengaluru,

**Copy for information and necessary action to:**

1. The Prl. District and Sessions Judges of Kalaburagi, Bidar, Koppal, Ballari, Raichur, Yadgir, Vijayapura & Bagalkot with a request to Circulate the same amongst all the District Judiciary working under their control.
2. The Judges of Family Courts of Ballari, Vijayapura, Kalaburagi and Raichur.
3. The Presiding Officers of Labour Courts of Vijayapura & Kalaburagi.
4. The Public Prosecutors of Kalaburagi, Ballari, Bidar, Koppal, Raichur, Yadgir, Vijayapura & Bagalkot Districts.
5. The President of the Bar Associations of Kalaburagi, Ballari, Bidar, Koppal, Raichur, Yadgir, Vijayapura & Bagalkot Districts.